

NOTIFICATION

Hon'ble the Chief Justice has been pleased to grant 06 days' earned leave w.e.f. 11.12.2023 to 16.12.2023 with permission to prefix 10.12.2023 and suffix 17.12.2023 being Sundays in favour of Sh. Arvind Malhotra, District and Sessions Judge, Solan.

Certified that Sh. Arvind Malhotra is likely to join the same post and at the same station from where he proceeds on leave, after expiry of the above period of leave.

Also certified that Sh. Arvind Malhotra would have continued to hold the post of District and Sessions Judge, Solan, but for his proceeding on leave for the above period.

BY ORDER

REGISTRAR GENERAL